

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 20th May, 2024

S.O 302 .- In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Tehsildars and Naib Tehsildars to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Kathua as shown against each:-

S. No	Name of the Officer/official (Mr./Ms.)	Designation	Jurisdiction
1	Surinder Singh	Tehsildar	Billawar
2	Gandeep Kumar	Tehsildar	HQ to DC Kathua
3	Jeetinder Singh	Tehsildar	Ramkot
4	Amit Upadhyay	Tehsildar	Dinga Amb
5	Abdul Aziz	Naib Tehsildar	Mahanpur
6	Mohd Rafiq	Naib Tehsildar	Dhar Mahanpur
7	Bhajan Lal	Naib Tehsildar	Basholi
8	Sandeep Kumar Thappa	Naib Tehsildar	Ramkot
9	Tarifq Mahmood	Naib Tehsildar	Nagrota Gujroo
10	Naresh Paul	Naib Tehsildar	Gurah Kalyal
11	Zia-Ul-Haq	Naib Tehsildar	Machhedi
12	Kewal Krishan Sharma	Naib Tehsildar	Lohai Malhar
13	Reyaz Ahmad	Naib Tehsildar	Dinga Amb
14	Shambu Nath	Naib Tehsildar	TDP Basholi
15	Abid Hussain	Naib Tehsildar	TDP Basholi
16	Mohd Ayaz Mirza	Naib Tehsildar	RTIC

By Order of the Government of Jammu and Kashmir.

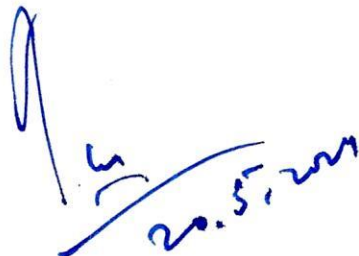
Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/1/2023-10

Dated: 20-05-2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.


 20.5.2024

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2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. Deputy Commissioner, Kathua. This is with reference to letter No. DCK/Adm/2023-24/3849-3850 Dated 21- 03-2024
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officer(s)/ official(s).
7. S.O. Section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section


(Shamim Ahmad Wani)

Senior Law Officer

Department of Law, Justice and P.A

